

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/3231 /A

From :- Smti. Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, 19th May, 2025.

Sub:- **Extension of Commuted leave.**

Ref:- No.HC(IB)-VIG/01/2025/346-49 dated 16.05.2025.

Sir,

With reference to the above, I am directed to inform you that Shri Tage Halley, District & Sessions Judge, East Kameng District, Seppa, Arunachal Pradesh has been granted **extension of his commuted leave w.e.f. 17.05.2025 to 31.05.2025, along with station leave permission from 17.05.2025 to 01.06.2025.** Further, he may be asked to hand over the charge of his Court and Office to the next senior most Judicial Officer available at the station.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/3233-3234 /A, dated, 19-05-2025
Copy to:

1. Shri Tage Halley, District & Sessions Judge, East Kameng District, Seppa, Arunachal Pradesh.

✓ 2. The Project Manager, Gauhati High Court.

19.05.25

JT. REGISTRAR (VIGILANCE)

[Signature]